NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017. [6-1-1]

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.174/ 16	TP 71/17	For filing objections	433	Anil Kumar Jayaram Vs Quadra Software Solutions Pvt. Ltd.

NAME (IN CAPITAL) SL.

SIGNATURE

& PHONE NUMBER

REPRESENTATION TO WHOM

S:3. Relcha

1. P. Fl/17.

1. Dushyamthalimar

93H1223937

9901055881.

Repardent

ORDER

Counsel for Petitioner is present. PCS for Corporate Debtor is also present. IA 190/17 is taken up today. Objections filed. For hearing. Last chance; no adjournment will be given. List it on 06.02.2018. .

Member (T)

Member (J)